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भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 09/10/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1967429/ 03	Opp. No. AMD- 884822	M/S. ANAND AND ANAND / MIRAJ BUSINESS DEVELOPMENT PRIVATE LIMITED. V/s M/S. BHANSALI & ASSOCIATES / M/S. MYSORE DEEP PERFUMERY HOUSE	Abirama Sundara Vali M., Assistant Registrar Delay rely letter u/r 45
02	2565098/ 05	Opp. No. AMD- 883339	M/S. B. D. SHUKLA & COMPANY / RONAK KETANBHAI SHAH V/s M/S. INTTL ADVOCARE. / DABUR INDIA LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
03	2557864/ 11	Opp. No. AMD- 925128	M/S. WALLCERA TILES PRIVATE LIMITED V/S M/S. DAKSHESH B. MEHTA, ADVOCATE / CERA SANITARYWARE LTD	Abirama Sundara Vali M., Assistant Registrar Rule-46(2)
04	2569395/ 05	Opp. No. AMD- 937814	M/S. NIKHIL SONI / SMT. RAJNI ARORA V/S M/S. MEDLEY PHARMACEUTICALS LIMITED	Abirama Sundara Vali M., Assistant Registrar Delay rely letter u/r 46

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2570399/ 05	Opp. No. AMD- 945919	M/S. B. D. SHUKLA & COMPANY / SHIVRAMBHAI SHANKARDAS PATEL V/s M/S. V RAVI / MICROLABS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
06	2570998/ 24	Opp. No. AMD- 946091	M/S. KARNI TRADE MARKS / CHANCHAL BHAGCHAND JAIN. V/s M/S. GAUTAM & COMPANY/ SANMATI SUITINGS PVT. LTD	Venkatesan Rajamani, Asst. Registrar Main Matter
07	2570281/ 05	Opp. No. AMD- 904070	M/S. GAURAV SONI, ADVOCATE / SKYSUN LIFESCIENCES PVT. LTD. V/s M/S. V.A. ASSOCIATES / LUPIN LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
08	2570281/ 05	Opp. No. AMD- 894802	M/S. GAURAV SONI, ADVOCATE / SKYSUN LIFESCIENCES PVT. LTD. V/s M/S. TABLETS (INDIA) LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
09	2534323/ 25	Opp. No. AMD- 932201	M/S. R. R. SHAH & CO. / RANG BANDHEJ RETAIL PRIVATE LIMITED. V/S M/S. ASHOKA TRADE MARKS CO. / MIRZA INTERNATIONAL LTD	Venkatesan Rajamani, Asst. Registrar Main Matter
10	4673839/ 25	Opp. No. AMD- 1081011	M/S. AYAZUDDIN G. SHAIKH / MOH. JAVED KHAN V/S M/S. THEKOTTAY / M/s RUPANI PRODUCTS	Venkatesan Rajamani, Asst. Registrar Rule-46(2)



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01	4640538/ 09	Opp. No. AMD- 1084869	M/S. RONAK EXIM PRIVATE LIMITED. V/s M/S. SURESH & CO. / M/S. CONA ELECTRICAL SOLUTION	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
02	4618074/ 05	Opp. No. AMD- 1094741	M/S. INFINVENT IP / TANISHI LIFESCIENCE PRIVATE LIMITED V/s M/S. Y. J. TRIVEDI & CO. / INTAS PHARMACEUTICALS LTD.	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
03	2585572/ 05	Opp. No. AMD- 945798	M/S. SHAH VIPUL KISHOR / KAPS3 LIFE SCIENCES PVT. LTD. V/s M/S. VISHESH AND ASSOCIATES / ALKEM LABORATORIES LTD.	Abirama Sundara Vali M., Assistant Registrar Main Matter
04	2579116/ 05	Opp. No. AMD- 845812	M/S. HEMAL N. SHAH, ADVOCATE / DADAZ PHARMACEUTICALS PVT. LTD. V/s M/S. SUN PHARMA LABORATORIES LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2585945/ 30	Opp. No. AMD- 874040	M/S. ANAND AND ANAND. / MR.ABHINAV AGGARWAL V/s M/S. O.P. SHARMA BROTHERS / ANNACO FOOD INDUSTRIES PVT. LTD.	Abirama Sundara Vali M., Assistant Registrar Main Matter
06	4644727/ 03	Opp. No. AMD- 1091587	M/S. KAUSHIKCHANDRA AMBALAL BAROT / SAGAR SHAMJIBHAI ALAGIYA V/s M/S. W. S. KANE & CO. / JYOTHY LABS LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
07	2578911/ 05	Opp. No. AMD- 886760	M/S. S.SINGH & ASSOCIATES / MR. SANJIV THAKKAR V/s M/S. GLENMARK PHARMACEUTICALS LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	2593103/ 05	Opp. No. AMD- 928441	M/S. S.SINGH & ASSOCIATES / TARA PRAKASH TIWARI S/O. SH. R.C. TIWARI V/S M/S. VISHESH & ASSOCIATES / GLENMARK PHARMACEUTICALS LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter



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Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4574718/ 29	Opp. No. AMD- 1069466	M/S. AGILE LEGAL SOLUTIONS / PRATEEK KUMAR MITTAL. V/s M/S. PRAKASH JAVARIA / MITTAL OIL MILLS PVT. LTD	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
02	4574718/ 29	Opp. No. AMD- 1080179	M/S. MONIKA JINDAL ADVOCATE / PRATEEK KUMAR MITTAL. V/s M/S. G. D. BANSAL & ASSOCIATES / JAGDAMBA VEGETABLE PRODUCTS PVT. LTD.	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
03	4693833/ 27	Opp. No. AMD- 1096589	M/S. K.I.RAVAL & CO. / MITA ASHOK KAPOOR V/S M/S. ANAND AND ANAND / ADRET RETAIL PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
04	4693828/ 20	Opp. No. AMD- 1096585	M/S. K.I.RAVAL & CO. / MITA ASHOK KAPOOR V/S M/S. ANAND AND ANAND / ADRET RETAIL PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-46(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4693837/ 31	Opp. No. AMD- 1096591	M/S. K.I.RAVAL & CO. / MITA ASHOK KAPOOR V/S M/S. ANAND AND ANAND / ADRET RETAIL PRIVATE LIMITED	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
06	2569115/ 11	Opp. No. AMD- 903562	M/S. TRADESAFE / BRILLIANT SANITARY WARE PVT. LTD V/s M/S. JAYA A MANGHWANI / BRILLIANT INTERNATIONAL LLP	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	2569396/ 05	Opp. No. AMD- 945378	M/S. NIKHIL SONI / SMT. RAJNI ARORA V/s M/S. RAHUL CHAUDHRY & PARTNERS	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	2561794/ 09	Opp. No. AMD- 862518	M/S. TRADESAFE / RAJ KUMAR HEDA V/s M/S. D.P. AHUJA & CO / EVEREADY INDUSTRIES INDIA LTD.	Abirama Sundara Vali M., Assistant Registrar Rule-46(2)
09	2561794/ 09	Opp. No. AMD- 862701	M/S. TRADESAFE / RAJ KUMAR HEDA V/s M/S. ANAND AND ANAND.	Abirama Sundara Vali M., Assistant Registrar Rule-46(2)
10	2570734/ 30	Opp. No. AMD- 920117	M/S. AMARJIT & ASSOCIATES / BIKAJI FOODS INTERNATIONAL LTD. V/S M/S. THE CALCUTTA TRADE MARK CO. / SAWAL CHAND	Abirama Sundara Vali M., Assistant Registrar delay rely letter/evidence u/r46



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2686523/ 03	Opp. No. AMD- 884465	M/S. BHANSALI & ASSOCIATES / MR. VENARAM PUKHARAMJI CHOUHAN. V/s M/S. MAHESH AGENCIES	Abirama Sundara Vali M., Assistant Registrar Delay rely letter u/r 46
02	2609342/ 31	Opp. No. AMD- 930468	M/S. NAVDEEP & ASSOCIATES / BIMALADEVI INDERCHAND BARDIA V/s M/S. O.P. SHARMA BROTHERS / PARAS TRADECOM PRIVATE LIMITED	Abirama Sundara Vali M., Assistant Registrar Main Matter
03	2599867/ 17	Opp. No. AMD- 900411	M/S. HARDEEP L MAHIDA / KHEDUT IRRIGATION (INDIA) PVT.LTD. V/S M/S. TRADESAFE / SARDAR POLYMERS	Abirama Sundara Vali M., Assistant Registrar Main Matter
04	2607429/ 29	Opp. No. AMD- 906452	M/S. H K ACHARYA AND COMPANY / THAKKAR SATISH MOTILAL V/S M/S. Y.J.TRIVEDI & COMPANY / PRAYOSHA FOOD SERVICES PVT. LTD.	Abirama Sundara Vali M., Assistant Registrar Main Matter

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2599793/ 42	Opp. No. AMD- 905384	M/S. D. C. DANI & ASSOCIATES / RAJESH BALUBHAI PADARIYA V/s M/S. ALMT LEGAL BANGALORE / POLARIS CONSULTING AND SERVICES LIMITED.	Venkatesan Rajamani, Asst. Registrar Main Matter
06	2607431/ 31	Opp. No. AMD- 906454	M/S. H K ACHARYA AND COMPANY / THAKKAR SATISH MOTILAL V/S M/S. Y.J.TRIVEDI & COMPANY / PRAYOSHA FOOD SERVICES PVT. LTD	Venkatesan Rajamani, Asst. Registrar Main Matter
07	2609132/ 05	Opp. No. AMD- 876150	M/S. D. C. DANI & ASSOCIATES / MIRABILIA SCIENCES PVT. LTD. V/s M/S. SUN PHARMACEUTICAL INDUSTRIES LIMITED	Venkatesan Rajamani, Asst. Registrar Main Matter
08	2610425/ 11	Opp. No. AMD- 936710	M/S. IPR HOUSE.COM / R R KABEL LIMITED V/s M/S. P. K. ARORA / M/S SUPREME COOLING SYSTEM	Venkatesan Rajamani, Asst. Registrar Main Matter